- 4. Cases where BIFR at one stage or
 the other reached at the conclusion
 that company was nonexpressed preliminary/final view regarding winding up.
- (National Bicycle Corpn, of India,
 Tannery & Footwear Corpn. India
 Ltd., Weighbird India Ltd., Bharat
 Process & Mechanical Engineers Ltd.,
 Cycle Corporation of India Ltd.; National
 Instruments Ltd., Mining & Allied Machinery
 Corpn. Ltd., Bharat Ophthalmic Glass Ltd. and
 Mandya National Paper Mill Ltd.)

Under Process

(Instrumentation Ltd., Hindustan Photo Films Mfg. Co., Burn Standard Company Ltd., Tyre Corpn, of India and Cement Corp. of India Ltd.)

In addition, there are 3 PSUs namely, Praga

Tools Ltd. (PTL) Nagaland Pulp & Paper

Co. Ltd. (NPPC) and NEPA which have been referred to BIFR but they are yet to be registered.

PSUs Reffered to BIFR

2787. SHRI K. RAHMAN KHAN: Will the Minister of INDUSTRY be pleased to state:

- (a) how many Public Sector with 100% equity held by the Government are referred to BIFR, the names of such PSUs and since when they are pending with BIFR;
- (b) what is the erosion in the networth of these PSUs from the date of referring to BIFR, till date;
- (c) in how many cases revival packages have been approved by BIFR and not implemented so far; and

(d) who is responsible for non-implementation of revival packages in each of the case?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) and (b) 22 CPSUs have been referred to the BIFR. The year of reference of these 22 CPSUs, networth in the year of reference, the networth as on 31.3.97 and networth erosion since the year of reference to BIFR are indicated in the Statement (See below).

(c) and, (d) Of the 22 CPSUs, the BIFR have so far approved the revival packages in respect of 6 CPSUs, as indicated in the Statement. The revival packages are at different stages of implementation.

Statement

(Rs. in Lakhs)

St.	PSEs Name	% Govt.	Year of	Revival Package approved	NW of Reference Year	NW of Erroiion in	
No.		Equity	reference to BIFR			1996-97 NW from date of refer ence	
1	Bengal Chemicals and Pharmaceuticals Ltd.	100.00	1992	YES	-6536	-4485	
2	Bengal Immunity Ltd.	100.00	1992	YES	-3157	-5891 -2734	
3	Bharat Gold Mines Ltd.	100.00	1992		-4739	-25326 "T20587	
4	Bharat Ophthalmic Class Ltd.	100.00	1992		-7070	-14460** -7390.	
5	Bharat Refractories Ltd.	100.00	1992	YES	-1817	489	
6	Cement Corpn, of India Ltd.	100.00	1996		-24117	-39342 -15225	
7	Cycle Corporation of India Ltd.	100.00	1992		-14343	-31991 -17648	
а	Fertilizer Corpn, of India Ltd.	100.00	1992		-99409	-281334 -181925	

Written Answers

SI.	PSEs Name	%Govt.	Year of		Revival	MW of	MW of Ero	sion in
No.		Enquiry	reference	Package Reference		Reference	1996-97 NW from	
			to BIFR	appro	val	Year	of	date refer- ence
9	Heavy Engineering Corpn. Lid.	100.00)	1992	YES	-30098	-51191	-21093
10	Hindustan Antibiotics Ltd.	100.00)	1997		-9190	-9190	
11	Hindustan Fertilizer Corpn. Ltd.	100.00)	1992		-85360	-293299	-207939
12	Indian Drugs & Pharmaceuticals Ltd.	100.00)	1992		-43366	-67324	-23958
13	Instrumentation Ltd.	100.00)	1993		706	-4760	-5466
14	Mining & Allied Machinery Corpn. Ltd.	100.00)	1992		-10721	-53537	-42816
15	National Bicycle Corporation of India Ltd.	100.00)	1992		-7442	-14547	-7105
16	National Instruments Ltd.	100.00)	1992		-5006	-15242	-10236
17	National Jute Manufactures Corporation Ltd.	100.00)	1993		-48381	-87359	-38978
18	North Eastern Regional Agri. Marketing Corpn.	100.00)	1997		-1000	-1000	
19	Ltd. Project & Development India Ltd.	100.00)	1992	YES	-4861	-292	
20	Smith Stanmreci & Pharmaceuticals Ltd.	100.00)	1992	YES	-1816	-4672	-2856
21	Tannery A Footwear Corpn, of India Ltd.	100.00)	1992		-12481	-25243	-12762
22	Tyre Corproation of India Ltd.	100.00	1	1992		-3784	-21238	-17454

NOTE: - Data based on BIFR and PE Survey

Reports Sick SSIs in Gujarat

2788. SHRI AHMED PATEL: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that there are more than seven thousand sick small scale industrial units in the State of Gujarat;
- (b) if so, the details thereof, industry-wise and district-wise;
- (c) whether Government have studied the reasons of sickness of these SSI units in the
 - (d) if so, the findings thereof; and
- (e) the steps being taken by the Centre for the revival of such units in Gujarat?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) and (b) As per the data collected by the Reserve Bank of India, the number of sick small scale industries in Gujarat as on 31st March, 1997 stood at 6510 with outstanding bank credit of Rs. 196.80 crores. Industry-wise and district-wise details are not available.

(c) and (d) Reserve Bank of India had appointed Nayak Committee to examine the adequacy of institutional credit and allied issues in SSI sector in the country

including Gujarat. The Committee looked into, inter-alia, the aspects of sickness in the SSI sector and identified various factors internal as well as external responsible for sickness. The internal factors include limited financial resources and lack of organisational, financial and management skills and expertise. The external causes of sickness are mainly (i) difficulties in the availability of raw materials and other inputs including power, (ii) marketing difficulties, (iii) delayed and inadequate credit, (iv) high rates of taxes, (v) labour problems, (vi) faulty appraisal of projects, and (vii) management which is inefficient/lacking in honesty/plagued by dissensions among partners, etc.

(e) Based on the Nayak Committee recommendations, Reserve Bank of India has advised banks on modified definition of sick SSI units, reduced rate of interest for rehabilitation, prompt viability studies/nursing programmes of identified sick units, setting up of cells at important regional centres and Head office to deal with sick industrial unit and provision of expert staff, including technical personnel to look into technical aspects. State level Inter-Institutional Committees exist under the Chairmanship of Secretary (Industries) of the State Governments including